## RAJYA SABHA [15th May, 2000]

(c) and (d)Yes, Sir. Proper utilization of funds by NGOs is ensured through regular inspections by the concerned State Govt., officers of the Ministry and the designated Nodal Agencies. Besides, the NGOs, are also required to submit periodic progress report, Audited Annual Accounts and Utilisation Certificate duly certified by a Charterred Accountant for grant released during the previous year.

### Assistance to Wakf Beards

5281. SHRI B.P. SINGHAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the State Governments as well as the Central Government are providing assistance to Wakf Boards to meet their expenses; and

(b) the annual expenses made respectively through the Wakfs own funds and that through Government's assistance during the last five years, Statewise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) Information is being collected and will be laid on the Table of the Hosue.

## Schemes for welfare of SCs/STs / OBCs

†5282. PROF. M.M. AGARWAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the schemes being implemented for the welfare of persons belonging to Scheduled Castes/ Scheduled Tribes and Backward classes and poor sections in the country, particularly in Uttar Pradesh; and

(b) the details of the grants provided under these schemes during the last five years together with the details of the grants provided during the year 1999-2000 and 2000-2001, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) The details of welfare schemes being implemented by the Ministry of Social Justice & Empowerment (including Ministry of Tribal Affairs) for the upliftment of SCs/STs, OBCs and Minorities in the country alongwith the details regarding funds released for these schemes during the last five years in the State of Uttar Pradesh is given in the annexed Statement. No district-wise allocation/release is made, by the Ministry.

<sup>&</sup>lt;sup>†</sup>Original notice of the question was received in Hindi.

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# STATEMENT

|          |                  |  |            |              |             | (Rs.    | in lakhs) |
|----------|------------------|--|------------|--------------|-------------|---------|-----------|
| SI.      | No.              | Name of the Seheme   | 1995-96 19 | 996-97 199   | 7-98 1998-9 | 9       | 1999-2000 |
|          | WEL<br>CAST      | FARE OF SCHEDULED<br>'ES   |            |              |             |         |           |
| 1.       |                  | ance to Scheduled Castes<br>opment Corporation (SCDC)s                       | 0.00       | 259.52       | 1220.58     | 1701.94 | 85.72     |
| 2.       | Post M<br>ST stu | Matric Scholarship to SC and<br>idents                                       | 1669.82    | 2070.82      | 705.39      | 621.65  | 1261.85   |
| 3.       |                  | latric Scholarship for the children<br>se engaged in unclean occupation      | 68.13      | 201.34       | 24.46       | 08.55   | 0.00      |
| 4.       | Book             | Bank for SC/STs  | 15.00      | 0.00         | 0.00        | 25.48   | 0.00      |
| 5.       | Upgra            | dation of merit of SC/ST Students  | 0.00       | 0.00         | 33.00       | 12.11   | 3.00      |
| 6.       | Const            | ruction of Hostels of SC boys  | 66.93      | 0.00         | 0.00        | 0.00    | 0.00      |
| 7.       | Const            | ruction of Hostels of SC Girls   | 31.82      | 0.00         | 0.00        | 0.00    | 0.00      |
| 8.       |                  | nal Scheme of Liberation and<br>vilitation of scavengers and their<br>dents  | 3816.00    | 3414.26      | 4446.00     | 0.00    | 0.00      |
| 9.       |                  | mentation of PCR Act 1955 and SCs<br>s (Prevention of Atrocities) Act 1989   | • 399.43   | 226.14       | 844.51      | 50.00   | 636.24    |
| 10.      | -                | al Central Assistance to<br>al Component Plan                                | 5839.03.   | 5920.49      | 7646.66     | 7518.15 | 9728.65   |
| 11.      | •                | al Educational Development 0.00 I<br>C Girls belonging to tow literacy level | Programme  | 4.25         | 1.42        | 0.00    | 0.00      |
| 12.      | Grant            | -in-aid to NGOs  | 170.75     | 186.59       | 170.73      | 387.19  | 545.51    |
|          | , WEI<br>TRIB    | LFARE OF SCHEDULED<br>ES   |            |              |             | -       |           |
| 1.<br>2. |                  | Bank Scheme<br>rch & Training  | 1.12       | 1.28<br>4.27 | -           | 3.14    | 1.40      |
| 3.       | PTG              | Scheme   | —          | _            |             | _       | 74.80     |
| 4.       | Speci            | al Assitance to Tribal Sub-Planl04.08  |            | 90.39        | 112.91      | 57.54   | 99.85     |
| 5.       | Articl           | e 275(1)   | 31.50      | 31.50        | 110.30      | 21.00   | 42.08     |
| 6.       | Grant            | s to NGOs  | _          | _            | 2.75        | 20.71   | 27.38     |
| 7.       | Boys             | Hostel for STs   | _          | _            | _           | 9.00    | _         |

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[15th May, 2000]

| 1995-96 | 1996-97 | 1997-98 | 1998-99 | 1999-2000 |
|---------|---------|---------|---------|-----------|
| _       |         | 11.16   | 11.00   | _         |
| —       | _       | 18.99   | 51.07   | 9.92      |
| _       | _       | _       | 175.00  | _         |
|         |         |         |         |           |
|         |         |         |         |           |
| _       | _       | _       | _       | _         |
|         |         |         |         |           |
| —       | —       | —       | —       | _         |
|         |         |         |         |           |
| —       | —       | _       | _       | _         |
| BCs —   | _       | _       | _       | _         |
| or —    | _       | —       | 5.59    | 26.05     |
| 36.11   | 12.32   | 19.19   | 65.95   | 80.48     |
|         |         |         |         |           |

### **Dave Committee**

5283. SHRI JIBON ROY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Dave Committee interviewed some experts before finalising its recommendations;'

(b) if so, the names of the experts and their designations;

(c) whether any one from the Ministry of Labour or Central Trade Unions was invited to appear before the Committee; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) A statement showing the names of the Experts and their designa tions is given in the Annexure [See Appendix 189, Annexure No. 125]

(c) Yes, Sir. The Central Provident Fund Commissioner, Late Shri R. S. Kaushik was a Memebr of the Project OASIS Expert Committee. The Secretary, Ministry of Labour, was invited to participate at all conferences and seminars where the other experts were invited.

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